

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...
**REVIEW APPLICATION NO.060/00019/2018 IN
ORIGINAL APPLICATION NO.060/00514/2018**

Chandigarh, this the 19TH day of November, 2018

...
**CORAM:HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MS. P. GOPINATH, MEMBER (A)**

...

1. Union of India through Secretary, Ministry of Defence, CGO Complex, New Delhi.
2. Commanding Officer, ASC Records (South), Bangalore, Pin Code – 900493.
3. Commanding Officer, 5011 ASC BN (MT) C/o 56 APO.
4. Lt. Col. Manish Sharma, Company Commander, 5011 ASC BN (MT), C/o 56 APO.

....Review Applicants

(Present: Mr. Ram Lal Gupta, Advocate)

Versus

Ram Asare Pal, No. 13893694W, Auto Electrician, 'C' Coy, Civil GT, 5011 ASC Bn (MT), C/o 56 APO

Respondent

(Present: None)

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J)

1. Learned counsel for the review applicants submitted that he does not press the RA.
2. Accordingly, the RA is dismissed, being not pressed.

**(P. GOPINATH)
MEMBER (A)**

**(SANJEEV KAUSHIK)
MEMBER (J)**

Dated: 19.11.2018

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